Vacancies in Public Sector Undertakings

- 137. SHRI MAHENDRA MOHAN: Will the Minister of HEAVY INDUSTRIESAND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that a large number of top position posts, like Chairman/Director etc. in various Public Sector Undertakings are lying vacant for a long period;
 - (b) if so, the details thereof and the reasons therefor, PSU-wise;
- (c) the details of guidelines laid down for filling such vacancies and whether these have been followed in each case; and
- (d) the specific machinery established to ensure reasonably transparent and well thought out succession plan for seamless transitions in these commercial Undertakings, which compete with similar companies in the private sector also, so as to minimize the impact on shareholder value?

THE MINISTER OF HEAVY INDUSTRIESAND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) As per the available information, 6 posts of Chief Executives and 10 posts of Functional Directors in Central Public Sector Enterprises (CPSEs) were lying vacant since more than a year as on 18.7.2006.

- (b) Details of such vacancies are annexed as per Statement (See below). The reasons for delay in Board level appointments include court cases, delay in obtaining vigilance clearances/approval of competent authority, delay in taking over of charge by the appointee, sudden vacancies, revlvai of posts kept in abeyance as conscious decision by the concerned Ministries etc.
- (c) and (d) The Government has issued detailed guidelines indicating the defined time-frame for filling up the Board level posts in CPSEs. As per extant instructions, the selection process is to be initiated at least 2 years in advance of the date of occurrence of the vacancy with a stipulation that recommendations of the Public Enterprises Selection Board (PESB) should be made at least 6 months in advance of the date of vacancy and sent to the concerned Ministry for completing other formalities.

RAJYA SABHA

Statement Details of Posts of Chief Executives lying vacant in various Public Sector Undertakings since more than a year as on 18.7.2006

Sl.	Name of the Post/CPSE/	Date of	Remarks
No	Administrative Ministry/Department	Vacancy	
1.	Managing Director,	01/08/03	The approval of
	Indtan Renewable Energy Development Agency Limited Ministry of Non-Conventional Energy Sources		competent authority obtained but the appointee yet to join
2.	Chairman-cum-Managing Director,	04/02/04	The
	National Jute Manufacturers Corporation Ltd Ministry of Textiles		recommendations of PESB have since been sent to the concerned Ministry for completion of formalities
3.	Chairman-cum-Managing Director, Heavy Engineering Corporation Limited Department of Heavy Industry	01/09/04	-do-
4.	Chairman-cum-Managing Director, Hooghly Dock & Port Engineers Limited Ministry of Shipping, Road Transport & Highways	06/01/05	-do-
5.	Chairman-cum-Managing Director, Hindustan Prefab Limited Minsitry of Housing & Urban Poverty Alleviation	01/04/05	-do-
6.	Managing Director,	01/04/05	The approval of
	Central Cottage Industries Corporation Limited Ministry of Textiles		competent authority obtained but the appointee yet to join

[25 July, 2006] RAJYA SABHA

Details of posts of Functional Directors lying vacant since more than a year as on 18.7.2006

SI.	Name of the Post/CPSE/	Date of	Remarks
No	Administrative Ministry/Department	Vacancy	
1.	Director (Finance),	01/09/03	The
	Bharat Yantra Nigam Limited Department of Heavy Industry		recommendations pf PESB have since been sent to the concerned Ministry for. completion of formalities.
2.	Director (Com), Air India Limited Minsitry of Civil Aviation	01/04/04	-do-
3.	Director (Engineering), National Project Construction Corporation Limited Minsitry of Water Resources	28/09/04	-do-
4.	Director (Production), Instrumentation Limited Department of Heavy Industry	12/01/05	-do-
5.	Director (Marketing), Hindustan Paper Corporation Limited Department of Heavy Industry	16/02/05	-do-
6.	Director (C&M), Indian Tourism Development Corporation Limited Ministry of Tourism	16/03/05	-do-
7.	Director (CP) Housing & Urban Development Corporation Ltd. Ministry of Housing & Urban Poverty Alleviation	29/03/05	-do-

SI.	Name of the Post/CPSE/	Date of	Remarks
No	Administrative Ministry/Department	Vacancy	
8.	Director (Projects), RITES Limited Ministry of Railways	15/05/05	-do-
9.	Director (P&S), Container Corporation of India Limited Ministry of Railways	16/06/05	-do-
10.	Director (Production), Heavy Enginering Corporation Limited Department of Heavy Industry	16/06/05	-do-

Earnings from revision of petrol and diesel prices

†138. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Committee of Finance Ministers of States on VAT had urged Government to provide information about the additional revenue earning accrued in the wake of recent hike in the prices of petrol and diesel.
- (b) if so, the date on which the above request was received by Government;
- (c) whether an assessment has been made by Government in this regard; and
 - (d) if so, the details of this assessment?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) to (d) The information is being collected and will be laid on the Table of the House.

[†] Originai notice of the question was received in Hindi.